IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

C.P-30(ND)/2008

IN THE MATTER OF:

Jaimahal Hotels (P) Limited

... PETITIONER

SECTION:

Under Section 397/398

Order delivered on 14.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Abhishek Kumar Rao, Advocate

Mr. Shailesh Suman, Advocate Ms. Bhavya Bharti, Advocate

For the Respondents

: Mr. UK Chaudhary, Sr. Advocate

Mr. Sanjeev Sen, Sr. Advocate Mr. Himanshu Vij, Advocate Mr. Dev Roy, Advocate Mr. DD Singh, Advocate

Mr. Shyam Moorjni, Advocate FOR R-1

ORDER

Learned Counsel for the parties are present. Ld. Counsel for the Respondent-1 concluded his arguments.

For continuation of the arguments by other respondents, post the matter on 04.10.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 14.9.2017